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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

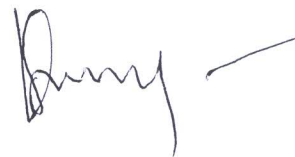
① TK Bhaskar
Priyadarshini N
Shwetha Vasudevan

counsel for the
Petitioner




② H. Karthik Seshadri
Pradeep
G. Sankaran

Counsel for the
Respondent
1 to 3, 5, 6.



ORDER

Counsel for petitioner present and argued the matter in part. Proxy counsel representing Shri Karthik Seshadri, Sr.counsel for respondent present. Counsel representing respondents prayed time to bring his senior for the purpose of arguments. Counsel for respondents is directed to file the current financial statement of the company to the Bench and provide a copy to the other side. The matter is very old and involves public money that came to be invested in RI company. Keeping this in view, both of the counsels are directed to complete their final arguments by next date of hearing. Put up on **08.12.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)